

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) to (c). Information is being collected and will be placed on the Table of the House.

**Testing Facilities at ESIC Dispensary
Kishan Ganj-II, Delhi**

5301. SHRI PIYUS TIRAKY : Will the Minister of LABOUR be pleased to state :

(a) whether Employees State Insurance Corporation, Kishan Ganj-II Dispensary has the facility of Pathology Laboratory;

(b) if so, since when and the nature of test facilities available there; and

(c) whether it is a fact that even ordinary test facilities like blood sugar, pregnancy test are not available for which poor patients have to run to ESI Hospital at a distance of fifteen kilometres ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : (a) Yes, Sir.

(b) and (c). The Laboratory in the dispensary has been carrying out routine tests of blood, urine, stool etc. from the very beginning. The laboratory with certain added facilities is working under the supervision of a Pathologist since 8-3-1983. It has been supplied with a calorimeter for carrying out bio-chemical test such as estimation of blood-sugar etc.

Development Works in Bodella by DDA

5302. DR. V. RAJESHWARAN : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether Government are aware of the fact that 21 Cooperative Group Housing Societies allotted and given possession of land in Bodella (Phase-II), West Delhi are unable to start construc-

tion work as the land allotted to them is in low laying area and the development of land has not been taken in hand by the Delhi Development Authority so far; and

(b) if so, the reasons for delay and the time by which the development works viz. levelling of plots/area, laying of water sewerage lines, construction of roads etc. will be completed ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR) : (a) and (b). Out of 21 Cooperative Group Housing Societies in Bodella (Phase-II) 19 Societies have been given possession of land.

The work of earth filling wherever required and the work of road laying are likely to be completed by the D.D.A. during 1985-86. Schemes for water supply and sewerage have not yet been approved by the Municipal Corporation of Delhi. This work will be taken up by the D.D.A. after obtaining approval of M.C.D. The D.D.A. have also initiated the process for calling the tenders for providing drainage in this areas.

Decline in Paddy Production in Kerala

5303 SHRI V.S. VIJAYRAGHAVAN : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether production of paddy has declined in Kerala over the last 5 years ;

(b) if so, the figures of paddy production in Kerala during the past 5 years ;

(c) the causes of this decline ;

(d) whether the price that farmers get is below the cost of production ; and

(e) if so, the steps taken to help the small and medium farmers in Kerala ?